## Reporting of Online Transactions prohibited under FEMA 1999 (Act 42 of 1999)

Sr. No.	Name of the AD Category I Bank
1	Name and Designation of the reporting official /
	Head of Compliance
2	Contact Details of the reporting official / Head of
	Compliance
Details of the online transactions	
3	Name of the Customer / Cardholder
4	Card / bank account number
5	Name / URL of the website / portal where the
	transactions were undertaken
6	Date of detection by the bank
7	Date wise amount of debits / credits
8	Date of closing the card / bank account

## Declaration by Authorised official of the bank

I have examined the above transactions and concluded that the same were prohibited as remittance in any form towards overseas foreign exchange trading through electronic / internet trading portals is not permitted under the Foreign Exchange Management Act (FEMA), 1999.

(Name & signature)
Date:
Place: